

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL, 2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF JULY, 2021.

Form 1 List of cases e-filed during the month									
Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-	-	-

Form 2 List of cases in which e-Payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	-	-	-	-
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

Form 5 List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills	Arb.A.No.1/2021	National Thermal Power Corporation Limited (NTPC) Vs. Meghalaya Power Distribution Corporation Ltd. and 2 ors.	Petitioner- Shri.V.K.Jindal,Sr.Adv Respondent – Shri.A.Kumar,Sr.Adv/Advocate General	07/06/2021	9/06/2021
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-	-

[illegible]

Form 7 Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills	9	0	1	8
2.	Judge, Commercial Court, Shillong	East Khasi Hills	Main Case- 66 Misc- 23	Main Case- 0 Misc Case-0	Main Case- 0 Misc Case-0	Main Case-66 Misc Case-23

Form 6(i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Shillong Mediation Centre, Shillong.	33	1	0	-	Total=34 nos. (31 Nos. of applications are in the pre-mediation stage and notices have been served and, 2 Nos. of mediation is pending and 1 no. is in pre-mediation stage.